

ITEM NO.102

COURT NO.13

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 254/2010

M.SIVADASAN (DEAD) THROUGH LRS. & ORS. Appellant(s)

VERSUS

A.SOUDAMINI (D) THROUGH LRS AND OTHERS Respondent(s)

Date : 16-08-2023 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Appellant(s) Mr. Sudhivasudevan, Sr. Adv.
Mr. Jishnu M L, Adv.
Mr. Priyanka Prakash, Adv.
Mr. Beena Prakash, Adv.
Mr. Anoop R, Adv.
Mr. G. Prakash, AOR

Mr. P.N.Raveendran, Sr. Adv.
Ms. Shilpa Satheesh, Adv.
Ms. Aswathi M.k., AOR

For Respondent(s) Mr. V Chitambaresh, Sr. Adv.
Mr. A Raghunath, AOR

Mr. P. George Giri, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties. Hearing concluded.

Judgment reserved.

Written submissions may be filed by the parties by 18.8.2023.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)